# GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

## LOK SABHA UNSTARRED QUESTION NO. 1875 TO BE ANSWERED ON 1st AUGUST, 2023

#### DROUGHT RELIEF PACKAGE

#### 1875. SHRI VIJAY KUMAR HANSDAK:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether any drought relief package has been sought by the State Government of Jharkhand during the last year;
- (b) if so, the details thereof;
- (c) whether the Union Government has any time bound plan to provide the special package of drought to the tribal dominated State of Jharkhand; and
- (d) if so, the details thereof?

#### **ANSWER**

### MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (d): Yes, Sir. The State Government of Jharkhand declared drought on 31.10.2022 in 226 blocks of 22 districts of the State. The State Government submitted Memorandum seeking financial assistance from the National Disaster Response Fund. In response to the Memorandum, an Inter-Ministerial Central Team (IMCT) was constituted, which visited the drought affected areas of the State. The report of the IMCT was placed before the Sub-Committee of the National Executive Committee (SC-NEC). The recommendations of the SC-NEC were forwarded to the Ministry of Home Affairs for placing before the High Level Committee (HLC). The HLC in its meeting held on 18th June, 2023, considered the recommendations of the SC-NEC and noted that the first charge of relief expenditure is always on the State Disaster Response Fund (SDRF). The Government of Jharkhand has sufficient funds in their SDRF account to meet the expenditure towards undertaking relief measure of immediate nature in conformity with norms. Therefore, no additional assistance was recommended from the National Disaster Response Fund.

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